

DIVISION BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/10(KB)2019  
CONT.A. (IBC)/9(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SYSCRAFT SOLUTIONS PRIVATE LIMITED . VS WE EXCEL TECHNOLOGIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Avijit Ghoshal, Adv. ] For the Resolution Professional  
] in CONT.A. (IBC)/9(KB)2023

**ORDER**

1. Learned Counsel for the Resolution Professional present.
2. **CONT.A. (IBC)/9(KB)2023:**
  - a. Registry is directed to issue notice to the Contemnor Nos.1 and 2 by way of speed post and by e-mail and place the tracking information on record.
  - b. The Contemnor Nos.1 and 2 are directed to appear personally before this Tribunal on the next date of hearing failing which an appropriate order will be passed.
  - c. List this matter on **10<sup>th</sup> June, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**